

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

**IA No. 92 of 2014 & IA No. 97 of 2014 in
Appeal No. 243 of 2012**

Dated : 26th February, 2014

**Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. V.J. Talwar, Technical Member**

Association of Steel Rolling Mills & Furnaces & Ors. ... Applicant (s)

Industrial Area Manufactures Association & Ors. Applicant (s)

Versus

Uttar Pradesh Electricity Regulatory Commission & Ors. ... Respondent(s)

Counsel for the Appellant(s) : Mr. Anand K.Ganesan
Ms. Swapna Seshadri (I.A.92/14)
Ms. Pyoli (I.A. 97/14)

Counsel for the Respondent(s) : Mr. Sanjay Singh for R-1
Mr. Pradeep Misra for R-2 to R-3

ORDER

Mr. Sanjay Singh takes notice on behalf of the State Commission.

Mr. Pradeep Misra takes notice on behalf of Respondent Nos. 2 & 3.

Post the matter on **11.03.2014.**

**(Rakesh Nath)
Technical Member**

**(Justice M. Karpaga Vinayagam)
Chairperson**

Ts/kt